

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

DATED: ALLAHABAD: NOVEMBER 22, 2012

**No. 2010 /DR(S)/2012**

Sushri **Sunita Singh Nagore**, Additional Civil Judge, Junior Division, Agra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Sri Satyendra Kumar Lal.

**No. 2011 /DR(S)/2012**

Sri **Satyendra Kumar Lal**, Judicial Magistrate, First Class, Agra to be Additional Civil Judge, Junior Division, Agra.

**No. 2012 /DR(S)/2012**

Sushri **Sweta Verma**, Additional Civil Judge, Junior Division, Agra is appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class, Agra vice Sri Pramod Kumar Gupta.

**No. 2013 /DR(S)/2012**

Sri **Pramod Kumar Gupta**, Judicial Magistrate, First Class, Agra to be Civil Judge, Junior Division, Agra vice Sri Gulam Mustafa.

**No. 2014 /DR(S)/2012**

Sri **Gulam Mustafa**, Civil Judge, Junior Division, Agra to be Civil Judge, Junior Division Fatehabad (Agra) vice Sri Satyendra Singh Verma.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Fatehabad (Agra).

**No. 2015 /DR(S)/2012**

Sri **Satyendra Singh Verma**, Civil Judge, Junior Division, Fatehabad (Agra) to be Additional Civil Judge, Junior Division, Agra.

**BY ORDER OF THE COURT,**

sd/-  
(ANANT KUMAR)  
REGISTRAR GENERAL

**No. 488/DR (S)/2012: Allahabad: Dated: November 22, 2012**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.

3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Agra. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officer who is transferred/ posted on his own request, is not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

The officer shall also mention therein personal ID no. allotted by the Court on the charge certificates.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer on Special Duty (Litigation), High Court, Allahabad.
11. The Officer on Special Duty (Computer)/ In charge Computer Centre, High Court, Allahabad
12. The Joint Registrar (Budget), High Court, Allahabad.
13. The Section Officer (Admin.A-3) Section, High Court, Allahabad
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.S. to Hon'ble Administrative Judge, Agra. (Information available on E-mail).

**BY ORDER OF THE COURT.**

**sd/-**  
**(VIRENDRA KUMAR SRIVASTAVA)**  
**DEPUTY REGISTRAR (SERVICES)**